

[Print](#)**Defective Case Register from 2026-05-19 to 2026-05-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/21481/2026	GHANASHYAM NAMTOAR	2026-05-19	1. Name of Pet. No.2 in CT not tally with signature
2	D-CONTC/16194/2026	ADV.	2026-05-19	Date of communication of letter mention in index and Book mark under annexure-2 not tally with para -3 of the petition.ii) W.A. no. not mentioned in prayer of the petition.
3	D-BLAPL/14699/2026	DEBASNAN DAS	2026-05-19	Rejection Order passed in C.T.case No.114/2025 but not furnished in Cause Title
4	D-ABLAPL/14877/2026	KARTIK CHANDRA TRIPATHY	2026-05-19	.Subject Code incorrectly Mentioned
5	D-CRLREV/14332/2026	SUSHANTA HARICHANDAN	2026-05-19	Good ground certificate not furnished.
6	D-WP(C)/22518/2026	DHANANJAYA MUND	2026-05-19	.Subject Code Not Furnished .
7	D-ABLAPL/14237/2026	PULAKESH MOHANTY	2026-05-19	Name of the victim be redacted from Annexure-1 Para no.12.
8	D-ABLAPL/14800/2026	ABHISIDDHANTA SAHOO	2026-05-19	Hologram of Rs.50/- not paid in V.nama.
9	D-BLAPL/14811/2026	SUBASH CHANDRA BEHERA	2026-05-19	Annexures mentioned in Index not furnished in averment.
10	D-WP(C)/23120/2026	BISWA MOHAN PATTANAIK	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petition not correctly addressed to Honorable Court 2. Page 31 52 53 and 59 not neat.
11	D-WP(C)/23562/2026	GOURI MOHAN RATH	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-BLAPL/14820/2026	JUGALA KISHORE PANDA	2026-05-19	i) Page mark not furnished in sl. no. 3 of the Index.
13	D-WP(C)/23181/2026	SUBHADUTTA ROUTRAY	2026-05-19	Page 25 to 30 partly not legible.
14	D-CRLMC/14641/2026	GIRIJA SANKAR NAYAK	2026-05-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . Copy of Annexures-1to3 disclosing the name of Informant/Victim be kept in cover.
15	D-WA/21310/2026	SAROJ KUMAR JEE,A.G.A	2026-05-19	i) District of R-6 not furnished in cause title in appeal memo. ii) Para no. not correctly furnished in IA. no. 1751/2026.
16	D-WP(C)/22864/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-19	As per index annexures-9 not mention.

17	D-WP(C)/23102/2026	KEDAR SANKAR SAHU	2026-05-19	Page 17 and 25 not neat.
18	D-WP(C)/22774/2026	CHINMAYI TRIPATHY	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-RSA/19559/2026	NIRANJAN LENKA	2026-05-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
20	D-BLAPL/13961/2026	TAPAN KUMAR JENA SAMANTA	2026-05-19	30-OTHER DEFECT (IF ANY) 1. Name of father of Pet. No.8 not mentioned in CT. 2. Page marking of Date Chart not correct. 3. Paragraph declaration not correct. 4. Details of Informant in Ann.1 Page 10 and 16, Ann.2 Page 20,21 and 24 and Ann.3 be redacted. 5. CT No. in entire Petition be corrected as per rejection order. Resubmit for SR after compliance
21	D-FAO/21696/2026	SUBHADUTTA ROUSTRAY	2026-05-19	Para no. not correctly furnished in appeal memo.
22	D-WP(C)/21386/2026	PRAFULLA KUMAR KAR	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-CONTC/16314/2026	ADV.	2026-05-19	i) Page nos. 29 and 30 not systematically arranged.ii) District name of the contmnor no. 2 not mentioned in cause title.
24	D-CONTC/22740/2026	SIDHARTH SHANKAR PADHY	2026-05-19	Signature of petitioner no. 2 not furnished.
25	D-WA/21309/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-05-19	Op no. 1 in wp (c) not made party in appeal memo.
26	D-BLAPL/14652/2026	PRASANTA KUMAR MAHAPATRA	2026-05-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Page no. not correctly furnished in Affidavit. Defect regarding Nomenclature.
27	D-WP(C)/23738/2026	KRISHNA CHANDRA SAHU	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-WP(C)/22637/2026	SUBHADUTTA ROUSTRAY	2026-05-19	1.page - 79 not legible. 2 Serial 33 not mentioned in paragraphs, 2..Subject Code Not Furnished . 3.Receipt Showing Serv.copy To cg not Filed.
29	D-ABLAPL/14735/2026	JANMEJAYA KATIKIA	2026-05-19	Name of victim Husband be redacted from annexure-1Para no6 and Address also.
30	D-MACA/22970/2026	DINESH KUMAR PATRA	2026-05-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 44 days 2. Court Fee Rs.2790/ payable not paid
31	D-WP(C)/21572/2026	GAGAN BIHARI SINGH	2026-05-19	1. Application not properly addressed to the Honorable Court
32	D-RPFAM/22350/2026	BIKRAM CHANDRA GHADEI	2026-05-19	good ground not furnished, date of judgement wrong at being aggrieved

33	D-BLAPL/14697/2026	SURYAKANTA DWIBEDI	2026-05-19	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
34	D-WP(C)/20395/2026	ARJUNA CHARANA BEHERA	2026-05-19	1.Put for further Further SR after name of victim/informant and Relative from the page no. 18 19 and 20. 2. Husband of the Deceased Wife not mentioned in Affidavit and V.nama.
35	D-BLAPL/14676/2026	DEEPAK KU SAHOO	2026-05-19	Name and details of victim mentioned in Annexure 1,Para no .6 and 12 be redacted
36	D-BLAPL/14865/2026	JAYAKRISHNA MOHAPATRA	2026-05-19	1.As per Index, Annexure-2(Rejection order) not filed. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
37	D-ABLAPL/14467/2026	RAGHUNATH SINGH	2026-05-19	. Name and address of the relation to the victim to be redacted from the application copy. 2.In vama be kept in sealed cover and photo copy of the redacted version of the same be filled . 3. Put up for S.R there after
38	D-CRLMC/14336/2026	MANORANJAN PADHY	2026-05-19	1. Paragraph no. not correctly furnished in the petition.
39	D-EXP/20867/2026	PRAFULLA KUMAR KAR	2026-05-19	1.AU fee Rs 2.25/- to be paid.
40	D-WP(C)/21483/2026	MANOJ KUMAR MOHANTY	2026-05-19	1. Office order No. mentioned in Para 10 not correct. 2. Ann.6 has been mentioned as Ann.5. 3. OHCBA welfare Fund Rs.50 not paid.
41	D-CRLMC/14114/2026	NALINI KANTA SAHOO	2026-05-19	1. Details Address of the opp. party nos. 2 and 3 not furnished. 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
42	D-CRLMC/14825/2026	ADYASIDHI MISHRA	2026-05-19	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
43	D-CRLMC/14483/2026	HARIPAD MOHANTY	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-4 to be correctly page marked in Index.2. Page no.23 not neat and legible.
44	D-ABLAPL/14471/2026	BIBHUTI RANJAN MOHANTY	2026-05-19	1.As mentioned Annexure-2 kept in closed cover not available with the application
45	D-WP(C)/23176/2026	SUBHADUTTA ROUTRAY	2026-05-19	Page 25 to 30 partly not legible
46	D-MACA/22729/2026	KAPILA CHARAN NAYAK	2026-05-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 53 days 2. Court Fee Rs. 136/ payable not paid
47	D-RSA/19109/2026	SUKANTA KUMAR NAYAK	2026-05-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Valuation of the Appeal be corrected.
48	D-WP(C)/22520/2026	SUBHAM AGRAWAL	2026-05-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

49	D-MACA/22918/2026	SABITA RANJAN PATTNAIK	2026-05-19	1.Court Fee Rs.1100/ payable not paid
50	D-CRLMC/14794/2026	ATMAJIT MANMITH DAS	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.76 not filed.
51	D-CRLA/12219/2026	DEBENDRA NARAYAN PATTANAIAK	2026-05-19	1.Name of Informant/Victim/Relatives need not be disclosed and kept closed in cover in Annex-1 and 3.
52	D-ABLAPL/14600/2026	AJAYA KUMAR JENA	2026-05-19	.Subject Code Not Furnished .
53	D-WP(C)/21422/2026	SANJAY KUMAR DAS	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-WP(C)/21299/2026	SANDEEP RATH	2026-05-19	1. In paragraph -4 of the application, mentioned Lecturer in Physics instead of Lecture in Economics
55	D-CONTC/16398/2026	ADV.	2026-05-19	i) WP(c) no. not mentioned in reference certificate.
56	D-CRLMC/14116/2026	CHIRANJIB ROUT	2026-05-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Date of order not correctly furnished in cause title. 2. Signature of the Petitioner No.3 in Affidavit and V.nama not tally with cause title. 3. C.T. case number not furnished in Prayer of the petition.
57	D-WP(C)/23062/2026	SAMIR KUMAR MISHRA	2026-05-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 51 not legible.
58	D-WP(C)/23128/2026	DURGESH NARAYAN RATH	2026-05-19	14-NOT PROPERLY INDEXED.
59	D-WP(C)/20269/2026	IN PERSON	2026-05-19	1.Annex-1 not exhibited in the body of the petition.2.Petitioner has not signed at page no.10.3.Annex-1 has not properly page marked.
60	D-WP(C)/23174/2026	SUBHADUTTA ROUSTRAY	2026-05-19	Page 25 to 30 not legible.
61	D-FAO/21066/2026	PRADEEP KUMAR MISHRA	2026-05-19	Code wrongly mention in cause title.
62	D-ABLAPL/12182/2026	CHIRANJIB ROUT	2026-05-19	1.At page no 14 name of the father in Law to be redacted.
63	D-BLAPL/14857/2026	ANIRUDHA DAS	2026-05-19	i) Page nos 12 to 15 not neat and legible
64	D-WP(C)/23091/2026	SUBHADUTTA ROUSTRAY	2026-05-19	1. Date mentioned in Ann.6 of Index not correct. 2. Ann.1 not legible. 3. Para 2 missing in IA

				Application.
65	D-CRLMC/14145/2026	RABI NARAYAN MOHANTY	2026-05-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner no.4 not executed in V.nama.
66	D-CRLMC/14010/2026	SOUBHAGYA KUMAR DASH	2026-05-19	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Name of the victim / informant and Relative need not be disclosed in connection with Annexures and kept in closed cover.
67	D-WP(C)/23332/2026	PRASANNA KUMAR MOHANTY	2026-05-19	Annexure-7 not mentioned in the petition copy.
68	D-WP(C)/21357/2026	BISHNU PRASAD PRADHAN	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
69	D-ABLAPL/14736/2026	DEEPAK GOCHHAYAT	2026-05-19	Name of informant/victim mentioned in Date Chart,Para No.2 and Para No.7 be redacted and put up sr thereafter.
70	D-CRLREV/14314/2026	PRABHAT KUMAR DAS	2026-05-19	Put up for SR after filing the Consolidated petition and change to CRLREV instead of CRLMC .
71	D-CONTC/22358/2026	ADV.	2026-05-19	Date not correct in averments
72	D-RSA/18492/2026	SAMIR KUMAR MISHRA, (SR.ADV.)	2026-05-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
73	D-BLAPL/14887/2026	DEBI PRASAD DALAI	2026-05-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
74	D-FAO/20698/2026	SUBHADUTTA ROUTRAY	2026-05-19	Page mark not properly in Anx-2 as well as Index.
75	D-WP(C)/21163/2026	DIPTI RANJAN BHOKTA	2026-05-19	1. Court fee Rs 6/- deficient in Writ petition
76	D-CRLMC/14231/2026	SATYA RANJAN PATI	2026-05-19	1. C.Copy of impugned order dated 07.03.2026 vide Annexure-1 to be filed.2. Copy of Annexures-2 and 3 disclosing the name of Informant/Victim be kept in cover.
77	D-ABLAPL/14875/2026	KARTIK CHANDRA TRIPATHY	2026-05-19	.Subject Code incorrectly Mentioned
78	D-CRLA/13934/2026	SUSHANTA HARICHANDAN	2026-05-19	1. Period of Delay 8 days delay , Limitation petition not filed 2. Date of Judgment does not tally Annex-1 as per index.
79	D-WP(C)/20962/2026	ASHOK DAS	2026-05-19	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. 1. In declaration under affidavit, no. of paragraphs not furnished. 2. In index, At annexure-2 mentioned xerox copy of both F.I.R s instead of Final Forms 3..Subject Code incorrectly Mentioned

80	D-WP(C)/23368/2026	ABHASH GARNAIK	2026-05-19	1-COURT FEE IS DEFICIENT. Rs 42/- to be paid.
81	D-FAO/21737/2026	ARUN KUMAR DAS 1	2026-05-19	i)Page mark not properly in Anx. ii) Page no. 12 not systematically.
82	D-WP(C)/23158/2026	LAMBIT SENAPATI	2026-05-19	Annexure-5 marked twice in averments
83	D-WP(C)/22818/2026	BITAS KUMAR SWAIN	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of representation under Annexure-2 does not tally with para-4 of the petition.2. Date of order under Annexure-3 does not tally with Index.3. Page nos. 21 and 22 not neat and legible.
84	D- BLAPL/14710/2026	SWARAJ PATEL	2026-05-19	Page No.13 14 and 15 not legible.
85	D-WP(C)/23183/2026	DURGA PRASAD JENA	2026-05-19	14-NOT PROPERLY INDEXED.
86	D- CRLMC/14035/2026	RABI NARAYAN BEHERA	2026-05-19	1. Name of the PS and PS case number not furnished in the petition.
87	D- RPFAM/22470/2026	SURYAKANTA DWIBEDI	2026-05-19	good ground not furnished
88	D- ABLAPL/14879/2026	ASHOK KUMAR SAHOO	2026-05-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and place of working of Informant-cum-victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
89	D- ABLAPL/14655/2026	DIBYA PRAKASH MISHRA	2026-05-19	1. At page no 8 mentioned Annexure-2 instead of Annexure-1 as per index
90	D-WP(C)/23309/2026	JAGAJIBAN PRADHAN	2026-05-19	1-COURT FEE IS DEFICIENT. D.C.Fee of 38/- not paid.
91	D- ABLAPL/14597/2026	MRUTYUNJAY PAGAL	2026-05-19	1.Opposite party name wrongly mentioned in Affidavit. 2.Paragraphs incorrectly mentioned in declaration of affidavit.
92	D-WP(C)/21455/2026	SUDHIR KUMAR MALLICK	2026-05-19	Page no.19 not neat
93	D-WP(C)/22193/2026	SHASHI BHUSAN JENA	2026-05-19	1. AFTER PAGE 24 , another page to be removed.
94	D- BLAPL/14689/2026	SARAT KUMAR JENA	2026-05-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
95	D- CONTC/18966/2026	HARIHARA PANIGRAHY	2026-05-19	1. Address of the Honble C.J. not correctly furnished. 2. Page no 8 Annex-1 Page no.13 Annex-2 not exhibited. 3. Alphabetically Letters not correctly furnished in Synopsis and Date chart as per mentioned in Index. 4. Arising out of WPC case number not furnished in cause title. 5.

				WPC case number not correctly furnished in para no.1
96	D-WP(C)/22799/2026	DURGESH NARAYAN RATH	2026-05-19	Annex-4 not exhibited in the body of the petition as per the Index.
97	D-WP(C)/23088/2026	SUBHADUTTA ROUTRAY	2026-05-19	1. Page marking of Ann.7 in Index not correct. 2. Document attached as Ann.1 not correct. 3. Ann.8 page 31, Ann.9 and 10 not legible. 4. Name mentioned in Ann.11 of Index and para 18 not correct.
98	D-WP(C)/21304/2026	SANJAY KUMAR SAMANTARAY	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat
99	D-ABLAPL/14624/2026	SURESH KUMAR PANDA	2026-05-19	Name and Details of victim/informant mentioned in annexure-2 be redacted and put up for SR thereafter.
100	D-BLAPL/14835/2026	ANURAG PATI	2026-05-19	i) Annexure no. not marked in page no. 12.ii) Name of the Trial court in which pending the case mentioned in cause title, paa-1 and prayer of the petition not tally with Rejection order.
101	D-WP(C)/23184/2026	SUBHADUTTA ROUTRAY	2026-05-19	Page 25 to 30 partly not legible
102	D-WA/23303/2026	SAMIR KUMAR MISHRA, (SR.ADV.)	2026-05-19	i) Undertaking for translated copy of odia not filed. ii) Para no. not furnished in I.A.
103	D-CRLMC/12891/2026	RAMESH CHANDRA PRADHAN	2026-05-19	14-NOT PROPERLY INDEXED.
104	D-WP(C)/21446/2026	DEBASIS SAHOO	2026-05-19	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. D.C.Fee of Rs.12/- not paid. 2.Petition not correctly addressed to Honorable Court
105	D-BLAPL/14823/2026	RAKESH BEHERA	2026-05-19	i) Name of the P.S. not correctly furnished in para -2 of the petition.
106	D-FAO/20009/2026	SIDDHANT SARANGI	2026-05-19	i) Receipt showing deposit of awarded amount before commissioner not filed. ii) Day of delay left blank in I.A.
107	D-RPFAM/23080/2026	SATYABRATA DASH	2026-05-19	Period of Delay 74 days
108	D-CRLA/14662/2026	BIPIN KUMAR NAYAK	2026-05-19	1 . Pages -3 4 and 5 not signed by the Advocate. 2 .Name of Victim/ Relatives need not be disclosed and kept close in Cover in Annex-1.
109	D-ABLAPL/14775/2026	ANIRUDHA DAS	2026-05-19	1. Hologram of Rs.50/- not affixed in V.nama. 2..Subject Code incorrectly Mentioned
110	D-WP(C)/22678/2026	SAILAZA NANDAN DAS	2026-05-19	Surname of the petitioner does tally with cause title.
111	D-WP(C)/22592/2026	MANOJA KUMAR KHUNTIA	2026-05-19	Annexure-7 not filed

112	D-BLAPL/14882/2026	SOMA PATNAIK	2026-05-19	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
113	D-BLAPL/14832/2026	SUDHANSU SEKHAR DASH	2026-05-19	1.At page 14 marked as Annexure-3 instead of Annexure-2
114	D-SAO/12267/2026	SACHIDANANDA SAHOO	2026-05-19	1.Cause Title Not In order.R-3(d-i) in the L.A.Court not made Party. 2.The discrepancy in the name of R-12 (e) as per L.A.Court be reconciled.3.Address of Respondents No-8 28 29 43 and 44 not furnished in the Memo. of Appeal.
115	D-ABLAPL/14719/2026	SHYAM NARESH MOHANTY	2026-05-19	Age of the Petitioner No.4 not mentioned.Page no.not correctly furnished.
116	D-FAO/21311/2026	DEBASISH PATNAIK	2026-05-19	1. Court Fee Rs-12/- to be paid. 2. District of R not furnished in cause title.
117	D-CRLMP/12816/2026	KSHIROD KUMAR SWAIN	2026-05-19	1.Index of the W.P.(C) to be redacted. 2. FIR dated not correctly furnished in Date chart, para no.2 and Prayer of the petition. 3. Annexures are not properly page marked.
118	D-CRLMC/14292/2026	ALOK KUMAR PANDA	2026-05-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition and Annexures.
119	D-CRLMC/14319/2026	MINATI SATAPATHY	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Affidavit not filed in the petition and I.A.2. Page nos.11 and 13 not neat and legible.
120	D-WP(C)/23185/2026	SUBHADUTTA ROUSTRAY	2026-05-19	Page 25 to 30 partly not legible
121	D-CRLMC/14155/2026	SIDDHANT SARANGI	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per impugned order under Annexure-2,name of the Lower court does not tally with cause title.2. Relation of the deponent not furnished in affidavit. 3. Receipt Showing Serv.copy To Vigilance not Filed
122	D-ABLAPL/14818/2026	PRANAB RANJAN CHHATOI	2026-05-19	Name and details of the Informant-cum-victim/Family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
123	D-WP(C)/22049/2026	BAIJAYANTI MOHANTY	2026-05-19	Annex- no.13 not filed as per the Index.
124	D-BLAPL/14578/2026	UMAKANTA BARIK	2026-05-19	1.IN CAUSE TITLE CT NO- MENTIONED AS 20/2025, BUT IN CERTIFIED COPY MENTIONED AS CT-20/2026

125	D-WP(C)/21791/2026	PRAFULLA KUMAR KAR	2026-05-19	Page no 21 not properly arranged
126	D-CONTC/21705/2026	ADV.	2026-05-19	i) Address of the contemnors 2 and 3 not tally with annexure-1.ii) W. A. no. not mentioned in reference certificate and prayer of the petition.-
127	D-ABLAPL/14236/2026	RAMDAS ACHARY	2026-05-19	1. Annexure-1 kept in sealed cover not attached with application.
128	D-RVWPET/23736/2026	NRUSINGH CHARAN ROUT	2026-05-19	Put up for SR after filing of c. copy of impugned order.
129	D-CRLREV/14340/2026	BAIBASWATA PANIGRAHI	2026-05-19	Put up SR after filing the C. copy of G.R. case No-554/2025 .
130	D-CRLMC/14892/2026	RAMACHANDRA PANIGRAHY	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.Date of order under Annexure-3 to be corrected in Book mark.
131	D-CRLMC/13964/2026	MAHES DAS	2026-05-19	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid.
132	D-BLAPL/14705/2026	PANCHANAN PANIGRAHI	2026-05-19	Name of victim be redacted from page no-10. (Rasmita Naik)
133	D-WP(C)/21138/2026	SUBHASIS MOHAPATRA	2026-05-19	1.Court fee Rs 6/- deficient in Writ application.
134	D-CRLMC/14168/2026	DHANANJAYA MUND	2026-05-19	1. Date of search/seizure list under Annexure-7 does not tally with Index and para-8 of the petition.
135	D-WP(C)/23035/2026	SUBHADUTTA ROUTRAY	2026-05-19	1. Para 3 appearing twice in Petition.
136	D-WP(C)/21153/2026	GOKULANANDA SAHU	2026-05-19	.Subject Code incorrectly Mentioned
137	D-ABLAPL/12637/2026	DEEPAK KU SAHOO	2026-05-19	30-OTHER DEFECT (IF ANY) i)Page no. 9 and 10 not neat and legible
138	D-WP(C)/22872/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 53 and 54 not neat.
139	D-WP(C)/23075/2026	GYANA RANJAN SETHI	2026-05-19	Address of op-12 not mentioned.
140	D-CRLMC/14371/2026	BYOMAKESH TRIPATHY	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
141	D-BLAPL/14849/2026	ASIT KUMAR JENA	2026-05-19	14-NOT PROPERLY INDEXED. Not properly paginated the petition as well as Annexure.
142	D-FAO/21175/2026	MAHENDRA KUMAR SAHOO	2026-05-19	GIA case no. and date of order not furnished in being aggrieved.

143	D-ABLAPL/14732/2026	BRAJA MOHAN SARANGI	2026-05-19	Page No.6 Not legible.
144	D-BLAPL/14670/2026	RAJKISHORE SWAIN	2026-05-19	Name and Details of victim /informant mentioned in annexure need not be disclosed and kept in closed cover.
145	D-WP(C)/23117/2026	RAJIBA BIHARI MISHRA	2026-05-19	1. Date of Letter and receipt under Annexures-8 9 and 14 to be corrected in Book mark.
146	D-CRLMC/14278/2026	RAMESH CHANDRA MAHARANA	2026-05-19	1. Annexure-1 not properly page marked in Index.
147	D-WP(C)/21477/2026	SUDHIR KUMAR MALLICK	2026-05-19	Annexures not mentioned in averments and prayer.
148	D-WP(C)/21405/2026	BIBHUTI BHUSAN MISHRA	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.
149	D-WP(C)/23506/2026	BIYOTKESH MOHANTY	2026-05-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 and 23 not neat.
150	D-WP(C)/21730/2026	SANDEEP RATH	2026-05-19	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title.
151	D-CONTC/21445/2026	ADV.	2026-05-19	Name of the OPP. party in Index,Synopsis,Date chart and affidavit not furnished.2.Annex-number not in figure.
152	D-WP(C)/22424/2026	SOUBHAGYA SWAIN	2026-05-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/21355/2026	CHANDRAKANTA NAYAK	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
154	D-WP(C)/23191/2026	SUBHADUTTA ROUTRAY	2026-05-19	Page 25 to 30 partly not legible
155	D-CRLMC/14243/2026	RAMDAS ACHARY	2026-05-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit in I.A. not filed.
156	D-WP(C)/22910/2026	RAMESH SAHOO	2026-05-19	Annexure-12 not neat.
157	D-WP(C)/23700/2026	ULLASH CHANDRA MOHANTY	2026-05-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED